

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
INDUSTRIAL UNITS PROCESSING FRUITS AND VEGETABLES .

3447

SHRI KUMAR DEEPAK DAS

Will the Minister of COAL AND FOOD PROCESSING INDUSTRIES be pleased to state :-

- (a) the number of industrial units for processing fruits and vegetables in the country, State-wise;
- (b) whether Government has received any proposal for setting up such units in the areas like Sorbhog, Howly, Barpeta Road, Kharupetia, etc. in Assam;
- (c) whether Government is aware that some fruit and vegetable processing units in these areas are being closed;
- (d) if so, whether Government has any policy to revive such units; and
- (e) the details of present policy of Government with regard to processing units of fruits and vegetables in Assam?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES

(SHRI SUBODH KANT SAHAI)

(a) to (e): As per the data maintained by Food Safety and Standards Authority of India under Ministry of Health and Family Welfare, 5166 fruits and vegetables processing units were licensed under Fruit Products Order (FPO), 1955 in the country as on 01.01.2009. A statement indicating state-wise fruit and vegetable processing units is at Annexure.

Ministry of Food Processing Industries (MFPI) has received some proposals from areas like Kamrup, Karimganj District of Assam for financial assistance for setting up of fruit and vegetable processing units during 11th Plan. The data on functioning of food processing industries / units in the country, including that in the State of Assam is not centrally maintained by MFPI. MFPI has no specific scheme/policy for revival of sick fruit and vegetable processing units. However, Ministry of Food Processing Industries (MFPI) has been implementing various schemes for promotion and development of food processing industries in the country. MFPI through its various schemes for financial assistance and other promotional measures, facilitates creation of food related infrastructure including processing facilities aimed at reducing wastages, enhancing value addition and increasing shelf life. The Scheme for Technology Upgradation/Establishment/ Modernisation of Food Processing Industries is aimed at creation of new processing capacity and up-gradation of existing processing capabilities, modernization of Fruit & Vegetables units.

Under the Scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries, MFPI extends financial assistance to food processing industries including fruit and vegetable processing units in the form of grant-in-aid @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakh in general area or 33.33% subject to maximum of Rs. 75.00 lakh in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North Eastern States, A&N Islands, Lakshadweep and ITDP areas. In addition, under the Technology Mission for Integrated Development of Horticulture in North Eastern and Himalayan States, higher levels of assistance @ 50% upto maximum of Rs. 4.00 crore for setting up and Rs. 1.00 crore for Upgradation of fruit and vegetables processing is available. A National Horticulture Mission (NHM) has been launched with an objective to boost the horticulture sector.

Annexure

Statement indicating state-wise fruit and vegetable processing units (licensed under FPO 1955) as on 01.01.2009.

S.NO	Name of State	No. of units
1.	Delhi	209
2.	Chandigarh	10

3.	Rajasthan	106
4.	Haryana	166
5.	Jammu & Kashmir	77
6.	Punjab	230
7.	Himachal Pradesh	116
8.	Uttar Pradesh	485
9.	Uttaranchal	129
10.	Maharashtra	1048
11.	Goa	42
12.	Madhya Pradesh	113
13.	Chhattisgarh	6
14.	Gujarat	305
15.	Dadra Nagar Haveli & Daman Diu	7
16.	Andhra Pradesh	296
17.	Karnataka	328
18.	Kerala	445
19.	Tamil Nadu	544
20.	Pondicherry	9
21.	West Bengal	308
22.	Jharkhand	28
23.	Bihar	43
24.	Orissa	20
25.	Andaman & Nicobar	2
26.	Assam	46
27.	Meghalaya	10
28.	Sikkim	4
29.	Arunachal Pradesh	2
30.	Mizoram	3
31.	Tripura	7
32.	Manipur	16
33.	Nagaland	6
34.	Lakshadweep Islands	0
	Total	5166

SOURCE: food Safety & Standards Authority of India.